Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2011 &
I.A. Nos. 160, 161 & 172 of 2011

Dated :22nd July, 2011

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. V.J. Talwar, Technical Member

Maharashtra State Electricity Distribution Co. Ltd … Appellant(s)

Versus

Central Electricity Regulatory Comm. & Ors. ….Respondent(s)

Counsel for the Appellant(s): **Mr. Paras Kuhad, Sr. Adv. with**
Mr. Adab Singh Kapoor, Mr. Varun Pathak &
Mr. Lakshyaved R.Odhekar

Counsel for the Respondent(s): **Mr. Nikhil Nayyar for R.1**
Mr. S.B. Upadhyay, Sr. Adv. with
Mr. Param Kr. Mishra for R.2
V.V. Sharma, Mr. Barjonda & Ms. Jyoti Prasad (Reps.)

ORDER

Heard the learned counsel for the parties.

Post the matter for Judgment on ***28.07.2011.***

(V.J. Talwar) **(Justice M. KarpagaVinayagam)**
Technical Member **Chairperson**

TS/KS